

Registered No. HSE/49

[Price : 0-60 Paise.



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 21] HYDERABAD, THURSDAY, MARCH 30, 2017.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS Etc.**

The following Act of the Telangana Legislature received the assent of the Governor on the 30th March, 2017 and the said assent is hereby first published on the 30th March, 2017 in the Telangana Gazette for general information:-

ACT No. 20 of 2017.

AN ACT TO AUTHORISE APPROPRIATION OF CERTAIN FURTHER MONEYS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF TELANGANA FOR THE SERVICES OF THE FINANCIAL YEAR WHICH COMMENCED ON THE 1ST APRIL, 2016.

Be it enacted by the Legislature of the State of Telangana in the Sixty-eighth Year of the Republic of India, as follows:-

1. This Act may be called the Telangana Appropriation (No.2) Act, 2017. Short title.

[1]

A. 440 rsn

Authorisation of supplementary appropriation of moneys from and out of the Consolidated Fund of the State of Telangana for the financial year which commenced on the 1st April, 2016

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year which commenced on the 1st April, 2016, a further sum not exceeding Forty one thousand two hundred and thirty five crores thirty five lakhs and fifty four thousand rupees, being moneys required to meet, _

(a) the supplementary grants made by the Telangana Legislative Assembly for that year, as set-forth in column (3) of the Schedule; and

(b) the supplementary expenditure charged on the Consolidated Fund of the State of Telangana for that year, as set forth in column (4) of the Schedule.

Appropriation.

3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING		Demand Total
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
I	State Legislature	8,00,00,000	..	8,00,00,000
II	Governor and Council of Ministers	15,36,00,000	..	15,36,00,000
III	Administration of Justice	3,67,01,000	57,34,000	4,24,35,000
IV	General Administration & Elections	91,42,65,000	52,81,000	91,95,46,000
V	Revenue, Registration and Relief	1,38,11,000	..	1,38,11,000
		821,80,89,000	2,60,000	821,83,49,000
VI	Excise Administration	10,99,00,000	..	10,99,00,000
VII	Commercial Taxes Administration	9,65,16,000	..	9,65,16,000
		35,01,24,000	..	35,01,24,000
VIII	Transport Administration	4,06,31,000	..	4,06,31,000
		20,00,000	..	20,00,000
IX	Fiscal Administration, Planning Surveys & Statistics	30,46,000	..	30,46,000
		26,19,88,000	53,73,52,000	79,93,40,000
	Public Debt	867,06,07,000	..	867,06,07,000
	Loans	..	34,98,53,000	34,98,53,000
		21,26,00,000	..	21,26,00,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
X	Home Administration	Revenue Capital	127,94,65,000 44,53,000	128,39,18,000 147,26,73,000
XI	Roads, Buildings	Revenue Capital	147,11,47,000 80,85,000	147,26,73,000 80,85,000
XII	School Education	Loans Revenue Capital	1769,58,01,000 148,34,00,000 1681,55,47,000	1776,01,15,000 148,34,00,000 1681,55,47,000
XIII	Higher Education	Revenue Capital	543,49,08,000 102,72,44,000	543,49,08,000 102,72,44,000
XIV	Technical Education	Capital Revenue	58,72,00,000 43,69,76,000	58,72,00,000 43,69,76,000
XV	Sports and Youth Services	Capital Revenue	5,65,14,000 9,07,10,000	5,65,14,000 9,07,10,000
XVI	Medical and Health	Capital Revenue	2,90,00,000 1097,90,91,000	2,90,00,000 1097,90,91,000
XVII	Municipal Administration and Urban Development	Capital Loans Revenue	526,09,12,000 492,62,51,000 892,05,06,000	526,09,12,000 492,62,51,000 900,29,14,000
XVIII	Housing	Loans Revenue	3188,07,00,000 297,30,80,000	3188,07,00,000 297,30,80,000
XIX	Information and Public Relations	Loans Revenue	914,64,61,000 107,20,17,000	914,64,61,000 107,20,17,000

XX	Labour and Employment	Revenue	57,36,89,000	..	57,36,89,000
XXI	Social Welfare	Revenue	528,36,69,000	..	528,36,69,000
		Capital	103,47,89,000	..	103,47,89,000
		Loans	935,84,46,000	..	935,84,46,000
XXII	Tribal Welfare	Revenue	75,15,81,000	..	75,15,81,000
		Capital	57,41,95,000	..	57,41,95,000
XXIII	Backward Classes Welfare	Revenue	1194,20,67,000	..	1194,20,67,000
		Capital	49,30,000	..	49,30,000
XXIV.	Minority Welfare	Revenue	121,20,75,000	..	121,20,75,000
XXV	Women, Child and Disabled Welfare	Revenue	199,34,91,000	..	199,34,91,000
		Capital	31,65,69,000	..	31,65,69,000
XXVI.	Administration of Religious Endowments	Revenue	14,72,00,000	..	14,72,00,000
XXVII	Agriculture	Revenue	171,27,13,000	..	171,27,13,000
		Capital	264,90,55,000	..	264,90,55,000
XXVIII	Animal Husbandry and Fisheries	Revenue	66,31,58,000	..	66,31,58,000
		Capital	6,00,00,000	..	6,00,00,000
		Loans	97,00,80,000	..	97,00,80,000
XXIX	Forest, Science, Technology & Environment	Revenue	11,99,76,000	37,58,000	12,37,34,000
		Capital	153,17,00,000	..	153,17,00,000
XXX.	Co-operation	Revenue	1,93,47,000	..	1,93,47,000
		Capital	2,71,000	..	2,71,000
		Loans	3,01,00,000	..	3,01,00,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXXI	Panchayat Raj	586,99,14,000	..	586,99,14,000
	Capital	3194,73,40,000	..	3194,73,40,000
XXXXII	Rural Development	960,85,54,000	..	960,85,54,000
	Capital	1739,77,10,000	..	1739,77,10,000
XXXXIII.	Major and Medium Irrigation	..	6,43,000	6,43,000
	Capital	6710,32,00,000	..	6710,32,00,000
XXXXV	Energy	466,57,00,000	..	466,57,00,000
	Capital	8922,00,00,000	..	8922,00,00,000
XXXXVI	Industries and Commerce	138,17,00,000	..	138,17,00,000
	Capital	110,96,95,000	..	110,96,95,000
XXXXVII	Tourism, Art and Culture	34,57,75,000	..	34,57,75,000
	Capital	7,82,61,000	..	7,82,61,000
XXXXVIII	Civil Supplies Administration	21,57,40,000	31,25,000	21,88,65,000
	Capital	10,00,000	..	10,00,000
XXXXIX	Information Technology and Communications	3,63,50,000	..	3,63,50,000
	Capital	62,50,00,000	..	62,50,00,000
XL	Public Enterprises	9,14,000	..	9,14,000
	Total	41129,48,47,000	105,87,07,000	41235,35,54,000

A. SANTHOSH REDDY,
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PRINTED AND PUBLISHED BY THE COMMISSIONER OF PRINTING AT
TELANGANA LEGISLATIVE ASSEMBLY PRESS, HYDERABAD.

